

Copy forwarded for information & necessary action to :-

- 1 The Ld. Registrar General, High Court of Delhi, New Delhi.
- 2 The Ld. District & Sessions Judge (Hqs.), Tis Hazari Courts, Delhi.
- 3 The Ld. District & Sessions Judge (North), Rohini Courts Delhi.
- 4 The Ld. Principal Judge, Family Courts (N-W & North), Rohini Courts Delhi.
- 5 The Ld. Judicial Officers concerned:
- 6 All the Judicial Officers (N-W & North), posted at Rohini Courts, Delhi.
- 7 All the Sr. Administrative Officers (J), (N/W & North), Rohini Courts, Delhi.
- 8 All the Branch Incharges (N-W & North), Rohini Courts, Delhi.
- 9 The Branch In-Charge, Computer Branch for uploading on Website, Rohini Courts, Delhi.
- 10 The Branch In-Charge, Care Taking Branch, Rohini Courts, Delhi.
- 11 The PS to the Ld. District & Sessions Judge (North), Rohini Courts, Delhi.
- 12 The Record Officer (RTI/NW & North), Rohini Courts, Delhi.
- 13 The Dealing Official for uploading on **LAYERS**.


DISTRICT & SESSIONS JUDGE (NORTH-WEST)
ROHINI COURTS : DELHI

ORDER

Sub: Re-constitution of Committees and nominations for Officers In-charge/Link Officers In-Charge.

In the light of transfer/posting order No. 10/ DHC/Gaz/G-1/ VI.E2(a)/2019 dated 13.03.2019 of the Hon'ble High Court of Delhi, the following Committees are hereby reconstituted; and the Officers In-charge/ Link Officers In-charge of the branches are nominated, as below, with immediate effect:

S.No	Name of the Committee(s)	Name of the Ld. Judicial Officers(s)	Designated as
1.	Building Maintenance Committee (North-West & North District)	Sh. Rajneesh Kumar Gupta, Judge In-charge, Mediation Centre, Rohini	Chairman
		Sh. Virender Bhatt, Spl. Judge CBI (PC Act)	Member
		Sh. Ashutosh Kumar, ASJ (North)	Member
		Sh. Amit Bansal, PO MACT (N-W)	Member
		Sh. Sanjay Jindal, ADJ (N-W)	Member
		The Administrative Civil Judge (N-W)	Member
	The Administrative Civil Judge (North)	Member	
2.	Committee for Rohini Court Study Circle and for preparation of Annual Report and User Manual (Hindi & English) of Rohini District Court (North-West & North District)	Sh. Virender Bhatt, Spl. Judge CBI (N-W)	Chairman
		Sh. Sanjay Bansal, Spl. Judge CBI (N-W)	Member
		Sh. Abhinav Pandey CJ (North)	Member
3.	Computer Committee i) Maintenance, supervision and Creation of e-Courts. ii) Committee to examine the question of the exemption from Biometric Attendance System. (North-West & North District)	Sh. Sunil Chaudhary, ADJ (N-W)	Chairman
		Ms. Vandana, SCJ/RC (North)	Member/Link Nodal Officer
		Sh. Sunil Kumar Sharma, ACJ (N-W)	Member/Nodal Officer
		Sh. Sachin Gupta, MM (North)	Member
4.	Committee to supervise the digitization of records (North-West & North District)	Sh. Virender Bhatt, Spl. Judge CBI (N-W)	Chairman
		Sh. Sanjay Bansal, Spl. Judge CBI (N-W)	Member
		Sh. Sunil Chaudhary, ADJ (N-W)	Member
		The Administrative Civil Judge (N-W)	Member
5.	Committee to recommend the name of practicing advocates for the appointment as Court Auctioneer/ Local Commissioner/Oath Commissioner (North-West & North District)	Sh. Deepak Garg, ASJ (N-W)	Chairman
		Sh. Sanjay Jindal, ADJ (N-W)	Member
		Sh. Vikram, MM (North)	Member
6.	Library Committee (North-West & North)	Sh. Narinder Kumar, ADJ (N-W)	Chairman
		Ms. Kiran Gupta, ADJ (North)	Member
		Ms. Neha Gupta Singh, MM (North)	Member
		Ms. Aakanksha Vyas MM (N-W)	Member
Name of Officers In-charge & Link Officer In-charge (North-West & North District)			
	Name of Branch	Officer In-charge	Link Officer In-charge
7.	Vigilance & Litigation Branch (North-West)	Sh. Pankaj Gupta, ASJ (N-W), Rohini Court, Delhi	Sh. Sanjay Jindal, ADJ, North-West, Rohini
8.	Computer Branch & Digitization Cell (North-West)	Sh. Sunil Chaudhary, ADJ (N-W), Rohini Court, Delhi	Sh. Sanjay Bansal, Spl. Judge CBI, North-West, Rohini

Note:-

1. If the Chairman of the Committee is not available for any reason, the next senior most member of the concerned Committee shall act as the Chairman of the said Committee.
2. Minutes of the Meetings is to be recorded by the Sr. P.A./P.A. attached with the Chairman / Member of the concerned Committee.
3. Any correspondence with Hon'ble High Court of Delhi, New Delhi will be done only by the undersigned.